

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.619  
CP-145/241-242/ND/2020  
IA/165/2022  
CA/747/2020

**IN THE MATTER OF:**  
**Ms. Rajni Mittal**

**...APPLICANT**

**Vs**

**M/s. Jyoti Swarup Mittal Builders and  
Contractors Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**U/s 241-242**

**Order delivered on 02.05.2024  
Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv Anjaneya Mishra, Adv. Nidhish  
Gupta and Adv. Sahil Yadav

**For the Respondent**

:Mr. Sumit Wadhva, Mr. SP Singh  
Chawla Advs. for the respondents in  
CP-145/241-242/ND/2020 and  
IA/165/2022 and for Applicant in  
CA/747/2020

**ORDER**

Due to paucity of time, matter is adjourned to **06.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**